

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No.625 of 2019**

**IN THE MATTER OF:**

**Prayag Polytech Pvt. Ltd.**

**.....Appellant**

**Vs.**

**I World Digital Solution Pvt. Ltd.**

**.....Respondent**

**Present :**

**For Appellant: Mr. Vipul Ganda, Ms. Dipika Ganda, Ms. Shreya Jain,  
Mr. Aman Choudhary, Ms. Alexandra, Advocates**

**For Respondents: Ms. Gunjan Tejwani, Ms. Vibhuti Dikshit, Advocates**

**O R D E R**

**02.03.2020 -** The Appellant is heard partly.

List the appeal for 'further hearing' on **3<sup>rd</sup> March, 2020**, in Order Category.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/m